

ITEM NO.13

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

WITH

Cr1.A. No. 1754/2022 (II)

Cr1.A. No. 1554/2022 (II)

Date : 24-01-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. Vikram Singh, Adv.
Mr. Sham Chand, Adv.
Mr. T. N. Singh, AOR
Mr M.Z.Chaudhary, Adv.
Mr Shoaib Ahmad Khan, Adv.
Mr Tabarak Hussain, Adv.
Mr Sandeep Garausa, Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s)

Mr M.Z.Chaudhary, Adv.
Mr Shoaib Ahmad Khan, Adv.
Mr Tabarak Hussain, Adv.
Mr Sandeep Garausa, Adv.
Mr. Aftab Ali Khan, AOR

Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. Vikram Singh, Adv.
Mr. Sham Chand, Adv.
Mr. T. N. Singh, AOR

Contd...

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Mr Sandeep, Adv.
Mr Sunil Prakash Pandey, Adv.
Ms Simran Sadyora, Adv.
Mr Mukesh Kumar Tripathi, Adv.
Mr Avadhesh Kumar Dubey, Adv.
Mr Hari Singh, Adv.
Mr Siddharth Gautam, Adv.

Mr. Sanjay Kumar Tyagi, AOR
Mr. Abhishek Choudhary, Adv.
Mr. Kamal Kumar Pandey, Adv.
Ms. Aakansha Singh, Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Mimansak Bhardwaj, Adv.

Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Mr. Vikram Singh, Adv.
Mr. Sham Chand, Adv.
Mr. T. N. Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

All matters

Respondent nos. 1 and 2 are duly represented.

Await original records from the High Court and Trial Court.

D.O. letter be issued.

List again on 1.3.2023.

H. SHASHIDHARA SHETTY
Registrar